

CENTRAL ADMINISTRATIVE TRIBUNAL
 AHMEDABAD BENCH (14)

O.A.NO./239/91
T.A.NO.

DATE OF DECISION 22/7/1998

M.G.Saravaiya Petitioner

Mr.J.D.Ajmera Advocate for the Petitioner [s]
 Versus

Union of India & ors. Respondent

Mr.Y.N.Ravani Advocate for the Respondent [s]
Mrs.P.Safaya

CORAM

The Hon'ble Mr. V.Raghakrishnan Member (A)

The Hon'ble Mr. P.C.Kannan Member (J)

JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lerdships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

(S)

Mangabhai G Saravaiya
 aged-43, Occ: Service,
 Add: Regional Passport Office,
 Ashram Road,
 Ahmedabad.

...Applicant

Advocate Mr. J. D. Ajmera

versus

1. Union of India, Through :
 The Secretary to
 Govt. of India, Ministry
 of External Affairs,
 South Block,
 General Secretariate
 New Delhi.
2. Chief Passport Officer,
 Ministry of External Affairs,
 Patiala House, Tilak Marg,
 New Delhi.
3. Mr. C. N. Vasudevan or his
 successor in office,
 Regional Passport Office,
 Neptune Tower,
 Ashram Road,
 Ahmedabad.
4. Mr. N. C. Mazumdar,
 Superintendent,
 Rani Bagan, Nr. Wireless,
 Basistha Road, 3rd bye lane,
 Regional Passport Office,
 Gauhati.
5. Mr. U. S. Lingwal,
 Regional Passport Office,
 Patiala House,
 New Delhi.
6. Robert Rathanam,
 Superintendet,
 Passport Office,
 Panji.

.. Respondents

Advocate Mr. Y. N. Ravani
 Mrs. P. Safaya

(6)

ORAL ORDER

O.A.239/91

Date: 22/7/1998

Per Hon'ble Mr.V.Radhakrishnan

Member (A)

None present for the applicant even today.

The matter is dismissed for default for non-prosecution.

No order as to costs.

P.C.Kannan

(P.C.Kannan)
Member (J)

V.Radhakrishnan

(V.Radhakrishnan)
Member (A)

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